

3. Heard both sides and the RP is directed to file his reply within 7 days from today on the bills raised by the ex-RP but not settled for disposal of the matter.

4. List the matter on 01.09.2021.

Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/Deka-13.08.2021/

Sd/-
(H. V. Subba Rao)
Member (Judicial)
& Adjudicating Authority